

**Food Safety and Standards Authority of India**  
(A Statutory Authority established under Food Safety & Standards Act, 2006)  
**(Quality Assurance Division)**  
**FDA Bhawan, Kotla Road, New Delhi - 110002**

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Dated the 31<sup>st</sup> December, 2021

**ORDER**

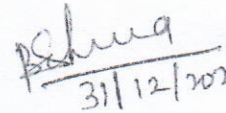
**Subject: Suspension of M/s Megsan Labs Private Limited, Hyderabad, Telangana - reg**

M/s Megsan Labs Private Limited, Hyderabad, Telangana (FSSAI Reg No. 38/S/FSSAI/2016 and NABL TC-5629) was recognized and notified by FSSAI in the Gazette Notification vide S.O. 3648 (E) dated 06<sup>th</sup> December, 2016 for chemical and biological scope of testing for the purpose of carrying out the analysis of food samples under Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

2. It is informed by M/s Megsan Labs Private Limited, Hyderabad, Telangana, that the laboratory doesn't have the scope of testing food samples at the moment.

3. Thus, due to the absence of food category in their current scope of NABL accreditation, M/s Megsan Labs Private Limited, Hyderabad, Telangana is hereby suspended for a period of six months with immediate effect, from carrying out analysis of samples under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder as per regulation clause 10(2) read with regulation clause 10(1)(ii) and 4(a) of the Food Safety and Standards (Recognition and Notification of Laboratories) Regulations, 2018.

4. This issues with the approval of Competent Authority.

  
31/12/2021

**(Sweety Behera)**  
**Director (Quality Assurance)**

**To**

1. M/s Megsan Labs Pvt. Ltd, 3-31/33, Plot No.:33/Part, Part Sy. Nos. 123,124,125 & 142 Kompally, Hyderabad-500014, Telangana

**Copy to**

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

**Copy for information to**

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website